

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW NO. 145 OF 2020

AND

LD-VC-OCW NO. 113 OF 2020

IN

PIL WRIT PETITION NO.40 OF 2019

Goan Hotels & Realty Pvt. Ltd.

..... Applicant

Versus

State of Goa

..... Respondents

Mr. Jitendra Supekar, Advocate for the Applicant in LD-VC-OCW-
No.145 of 2020.

Ms. Norma Alvares and Ms. Anamika Gode, Advocates for the Applicant
in LD-VC-OCW No.113 of 2020.

Ms. Maria Correia, Additional Government Advocate for the Respondent
nos.1, 3 and 4.

**Coram :- DAMA SESHADRI NAIDU &
M. S. JAWALKAR, JJ.**

Date : 10th December, 2020

P.C.

Reserved for Orders.

M. S. JAWALKAR, J.
arp/*

DAMA SESHADRI NAIDU, J.